

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

Subject: Promotion in the Jammu and Kashmir Legal (Subordinate) Service.

Government Order No.3760 -JK(LD) of 2026.
Dated.20 -03- 2026.

As recommended by the Departmental Promotion Committee, sanction is hereby accorded to promotion of Mr. Pawan Kumar, Junior Legal Assistant as Reporter in the Jammu and Kashmir Legal (Subordinate) Service in the Pay Level-6E (35900-113500) w.e.f. 01.04.2026.

The official on his promotion shall continue at his present place of posting till further orders.

This Order shall be subject to the outcome of writ petition/ O.A, if any, pending before any Court of Law/ Tribunal.

By Order of the Government of Jammu and Kashmir.

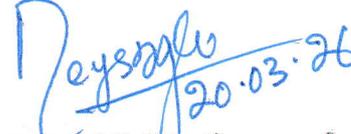
Sd/-
(Achal Sethi)
Commissioner/Secretary to Government

No.LAW-Estt/41/2022-10

Dated.20 -03-2026

Copy to the :-

1. Commissioner Secretary to Government, General Administration Department.
2. Director Finance, Department of Law, Justice and Parliamentary Affairs.
3. Mr. Ashish Gupta, Special Secretary to Government (Chairman, DPC) for information.
4. Director Litigation, Jammu/ Kashmir.
5. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
6. Private Secretary to Commissioner/ Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Commissioner/ Secretary.
7. Concerned official for information.
8. In-charge Website
9. Concerned file.
10. Government Order file.


(Reyaz Ali Bhat)
Deputy Legal Remembrance 